

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE

LOK SABHA  
UNSTARRED QUESTION No. 2186

TO BE ANSWERED ON MONDAY, DECEMBER 9, 2024  
AGRAHAYANA 18, 1946 (SAKA)

“Constitution of 8th Central Pay Commission (CPC)”

2186: SHRI JAI PRAKASH:  
SHRI ANAND BHADAURIA:  
SHRI VE VAITHILINGAM:

Will the Minister of FINANCE

- (a) whether 7<sup>th</sup> Central Pay Commission (CPC) for Central Government employees was constituted in February, 2013;
- (b) if so, the reasons for not constituting 8th CPC so far, even after more than 10 years of Constitution of 7<sup>th</sup> CPC and ignoring the unprecedented price rise/cost of living and plights of employees;
- (c) whether the Government is aware of resentment among Central Government employees for not constituting the 8th CPC and if so, the response of the Government thereto;
- (d) whether the Government is considering Constitution of 8th Central Pay Commission for Central Government employees, armed forces, etc.; and
- (e) if so, the time by which it is announced?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

- (a): No, sir. The 7<sup>th</sup> Central Pay Commission was constituted on 28<sup>th</sup> February, 2014.
- (b) to (d): No such proposal is under consideration with the Government for constitution of Eighth Central Pay Commission for the Central Government employees, at present.
- (e): Does not arise.

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